

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.A No. 632/(MAH)/2014

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2017

NAME OF THE PARTIES: M/s. Franke Faber (I) Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
19.	Franke Faber. Ind. Pvt. Ltd.	Company Sec.	

ORDER

CA No.632/ 441/NCLT/MB/MAH/2014

For the Petitioner Counsel has reported that though 8-9 hearings have passed by, ROC, Pune has not filed report on the ground that no direction has come from NCLT whereby, this Bench directs ROC, Pune to file report within 15 days hereof.

List this matter on 20.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member(Technical)

**Sd/-**

B. S. V. PRAKASH KUMAR  
Member (Judicial)